

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 126 of 2023 (SZ)

In the matter of:

K. Saravanan,

Chennai and Anr

...Applicant(s)

Versus

The Tamil Nadu Coastal Zone Management Authority,

Chennai and others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 24.03.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.126 of 2023(SZ)**

In the matter of

1. K. Saravanan,
No, 30, UrurKuppam,
Besant Nagar,
Chennai – 600 090.
2. M. Yuvadeepam,
B2, Ramaniyam Marvel,
Seshadripuram,
1st Main Road,
Velachery,
Chennai – 600 042.

...Applicant(s)

Versus

1. The Tamil Nadu Coastal Zone Management Authority,
No, 1, Jeenis Road,
Panagal Building,
Ground Floor, Saidapet,
Chennai – 600 015.
2. The Tami Nadu State Highways Department,
CKICP Complex, HRS Campus,
No.76, Sardar Petal Road,
Guindy, Chennai – 600 015.
3. KNR Constructions Limited,
SF No. 162/3A1, Kalyanapuram Village,
Chetpet Taluk,
Thiruvannamalai – 606 601.
4. The Additional Chief Secretary,
Highways and Minor ports Department,
Chennai.

...Respondents(s)

REPORT FILED BY THE 2ND RESPONDENT ON BEHALF OF THE 4TH RESPONDENT OF THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, HIGHWAYS AND MINOR PORTS DEPARTMENT, CHENNAI.

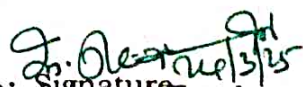
I, Lakshminadhan, S/o Kasinathan, aged about 58 years, discharging duties as the Divisional Engineer(H), Chennai Kanniyakumari Industrial Corridor Project, Vandavasi do hereby solemnly affirm and sincerely state as follows:

1. I am the 2nd Respondent herein, and as such I am well acquainted with the facts and circumstances of the case from the available records. I am filing this report on behalf of the 2nd and 4th Respondents.
2. The Applicants state that, they notice the work in progress on 27.08.2023 at the project site, and seeking for an injunction and other consequential relief such as demolishing and removal of existing embankment and restore to its Original state.
3. I submitted that, the Hon'ble National Green tribunal has issued the interim order and Says: "The authority can revisit the same and provide further additional vents for the free flow of water."
4. I submitted that, based on the court interim order, the highway department entrusted to LEA Associates South Asia Pvt.Ltd, New Delhi for further investigation and revisit the site regarding providing of additional vents by this office letter No.465/2024-25/JE/ Dated:04.02.2025. The LEA Associates South Asia Pvt.Ltd, New Delhi submitted their final report on 22.03.2025.
5. It is submitted that, the reinvestigation conducted based on the Hon'ble National Green Tribunal by LEA Associates on 05.03.2025 and 21.3.2025 and the team was headed by Mr.Yatinder Mohan, Hydrologist, New Delhi, Mr.JeyRamasamy, Team Leader, Mr.Srinivasalu Reddy, Resident Engineer, Mr.Govindraj, Senior Structural Engineer, And Mr.SakthivelMurugan, Field Engineer has submitted their report for the Construction of High Level Bridge in entire Lagoon area.

It stated that as per detailed feasibility report in CRZ that the Finished Road Level at lowest profile is 0.70 m (70cm) higher than the Highest Flood Level during the past few years.

6. It is also found that, there is a free board of minimum 1.50m is available at minor bridge locations (Investigation study report and Topography profile cross section from Km 2/245 to Km 3/145 is enclosed herewith). The conclusive remarks of Hydrologist and the team say "Based on the site inspection, design drawings, survey data, discussion with the officials, available data and the past experience, we are submitting this report for your consideration that the provision of any new additional vents, along side the two minor bridges at Km 2/8 and Km 3/2 in the lagoon area will not have any more impact in improving the free flow of water and hence new additional vents are un warranted".
7. I also submit that by providing additional vents, there will be no impact (or) change in the water flow. It is assessed jointly that the existing structures are sufficient and well served the purpose intent for since longer period. Hence, I humbly submit that no additional structure is required in this stretch.
8. It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the report on file and pass such further other orders which it deems fit to the case and thus render justice.

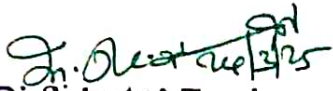
Date: 24.03.2025.


Divisional Engineer (H)
OKICP, Vandavasi.

Verification

I, Lakshminadhan, S/o, Kasinathan, aged 58 years, Divisional Engineer (H), Chennai Kanniyakumari Industrial Corridor Project, Vandavasi, Solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 24.03.2025.


Divisional Engineer (H)
CKICP, Vandavasi.



Letter No. CKICP/LASA/CSC-01/TL/2021/2233

Date: 22.03.2025

To,
The Divisional Engineer (H),
Chennai Kanyakumari Industrial Corridor Project,
Vandavasi, Thiruvannamalai District.

Project: Construction Supervision Consultancy Service for supervising the CKICP Road Upgradation Works Contracts (CSC-01) Consultancy Agreement dated 22.02.2021:
Report on Lagoon area in the stretch from KM 2+245 to KM 3+145 of Cheyyur – Panaiyur Road (ECR Link Road) - Reg.

Reference:

- 1.Your Letter no.465/2024-25/JE/Dated:04.02.2025
- 2.Our Letter No. CKICP/LASA/CSC-01/TL/2021/2024 Dated:09.10.2024

Dear Sir,

This is in reference to your above-mentioned letter.

As requested, we have revisited the Lagoon area located in the stretch from KM 2+245 to KM 3+145 of Cheyyur – Panaiyur Road (ECR Link Road). Accordingly, the report is prepared and enclosed herewith for your reference and further necessary action.

Thanking you and assuring our best services at all times.

Yours Sincerely,
For LEA Associates South Asia Pvt. Ltd.,


(Jey Ramasamy, P. E.)
Team Leader

Enclosure: As above

- Copy to:** 1. The Superintending Engineer, CKICP, Kanchipuram.
2. The Authority's Engineer, CKICP/CSC01, LASA, New Delhi.
3. The Resident Engineer- 1, CKICP/CSC01/EPC 01, LASA, Vandavasi.



Highways Department Government of Tamil Nadu

CHENNAI KANYAKUMARI INDUSTRIAL CORRIDOR PROJECT

“Upgradation of Cheyyur – Vandavasi-Polur Road (EPC01 - SH-115 from Km. 1+620 to Km. 106+246 and ECR Link Road from Km. 0+000 to Km. 4+647 - 109.273 Km), Chengalpattu – Kancheepuram – Arakkonam – Thiruthani Road (EPC-02 - SH58-II – Km. 66+940 – Km. 108+720 – 41.779 Km)&Chengalpattu – Kancheepuram (EPC-03 - SH58-I - from Km. 30+000 – Km. 63+450 and Military Road from Km. 0+000 to Km. 6+310 – 39.786 Km) and Maintenance as per Contract Agreement in the State of Tamil Nadu -on EPC Mode”.

Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)



EPC01 – SH-115

Authority's Engineer:



M/s. LEA International Ltd in JV with
LEA Associates South Asia Pvt. Ltd.,

Contract No.: CSC-01/CKICP dated: 22ndFebruary 2021

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Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)

i. Purpose of the Report:

This is in response to the requestion of Highways Department, CKICP to revisit the said Lagoon area and to restudy any need of additional vents in lagoon area from the stretch from 2+245 to 3+145 of Cheyyur –Panaiyur road (ECR link Road) for free flow of water in the referred lagoon area. Please refer to the CKICP letter Lt.No. 465/2024-25/JE/ dated 04.02.2025, enclosed in the appendix. As a follow up of the department's instruction, a site re- visit was made on 05.03.2025, restudied and submit this report.

ii. Project Description:

The Project, ECR Link Cheyyur – Panaiyur road (from km 0/000 – 4/647) passes over the existing Odyiur Lagoon for a length of about 900 meter. This portion of the road has two small bridges in the lagoon area at Km 2+600 and Km 3+050, respectively, and another small bridge close to this lagoon area at Km 1+890. The purpose of these MNBRs' construction was to provide a balanced cross drainage system and provide unrestricted water flow.



The scope of this CKICP project is to overlay bituminous layer on the existing road.

The existing road with minor bridges located in the lagoon area has been there for a long time period and have been experienced/exposed to all kind of rainy and flood seasons in the past and survived/lasted successfully.

Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)

iii. Revisit the site and Findings:

The team consists of the following Engineers representing CKICP Officials, Supervision Consultant and the Contractors revisited the Odyiur lagoon area on 05.03.2025 & 21.03.2025.

1. Authority – CKICP
 - I. The Divisional Engineer (H), CKICP, Vandavasi
 - II. The Assistant Divisional Engineer (H), CKICP, Cheyyur
 - III. The Assistant Engineer (H), CKICP, Cheyyur

2. Authority's Engineer – Lea International Ltd- Lea Associates South Asia Pvt Ltd (JV)
 - I. The Team Leader, CKICP/CSC01, LASA, Kanchipuram
 - II. The Resident Engineer, CKICP/CSC01/EPC01, LASA, Vandavasi
 - III. The Senior Bridge Engineer, CKICP/CSC01, LASA, Kanchipuram
 - IV. The Hydrologist, CKICP/CSC01, LASA, New Delhi
 - V. The Field Engineer -Roads , CKICP/CSC01/EPC01, LASA, Vandavasi

3. EPC Contractor – KNR Constructions Ltd.
 - I. The Deputy Project Manager, CKICP/EPC01, KNR, Vandavasi
 - II. The Deputy Project Manager, CKICP/EPC01, KNR, Cheyyur
 - III. The Site Engineer, CKICP/EPC01, KNR, Cheyyur

The road finished levels of both high and low points, minor bridge levels, HFL (historical high flood level markings on the bridge piers) and water level and etc were surveyed by using total station survey equipment. The recorded survey data is appended below. Further, the survey data was studied and analyzed along with the design drawings.





Site Visit 21.03.2025

iv. The feasibility study details

The feasibility study details are given as below:

1) Minor Bridge at Km 2/8 (Span Details – 4x8.40m, Vent Clearance-3.60m)

Finished Road Level (FRL)	: 2.673m
Highest Flood Level (HFL)	: - 0.185m
Water Level (WL)	: - 1.627m
Free Board (FB)	: 2.020m

2) Minor Bridge at Km 3/2 (Span Details – 4x8.40m, Vent Clearance-3.60m)

Finished Road Level (FRL)	: 2.185m
Highest Flood Level (HFL)	: -0.185m
Water Level (WL)	: -1.627m
Free Board (FB)	: 1.547m

3) Existing Road Km 2+245 to 3+145 (Km-2+960 Minimum FRL)

Finished Road Level (FRL)	: 0.503m
Highest Flood Level (HFL)	: - 0.185m
Water Level (WL)	: - 1.627m
Free Board (FB)	: 0.700m

Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)

v. The Conclusive Remarks:

Based on the site inspection and suggestion of hydrologist, design drawings, survey data, discussions with the Officials, available data and the past experience, we are submitting this report for your consideration that the provision of any new additional vents, alongside the two existing minor bridges at Km 2/8 & 3/2 in the Lagoon area will not have any more impact in improving the free flow of water and hence new additional vents are un warranted.

vi. Site Visit photos:



Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)



Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)



Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)



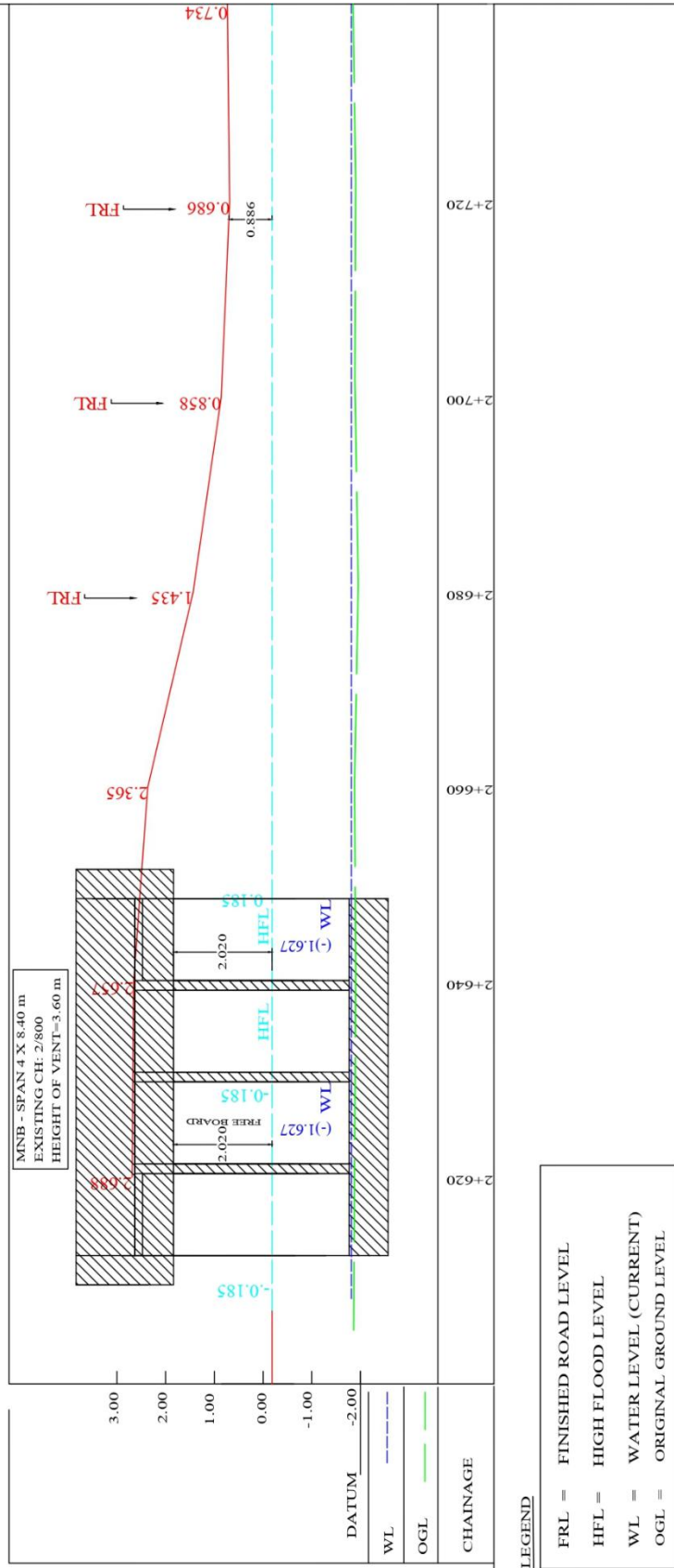
Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)



vii. Drawings :

1

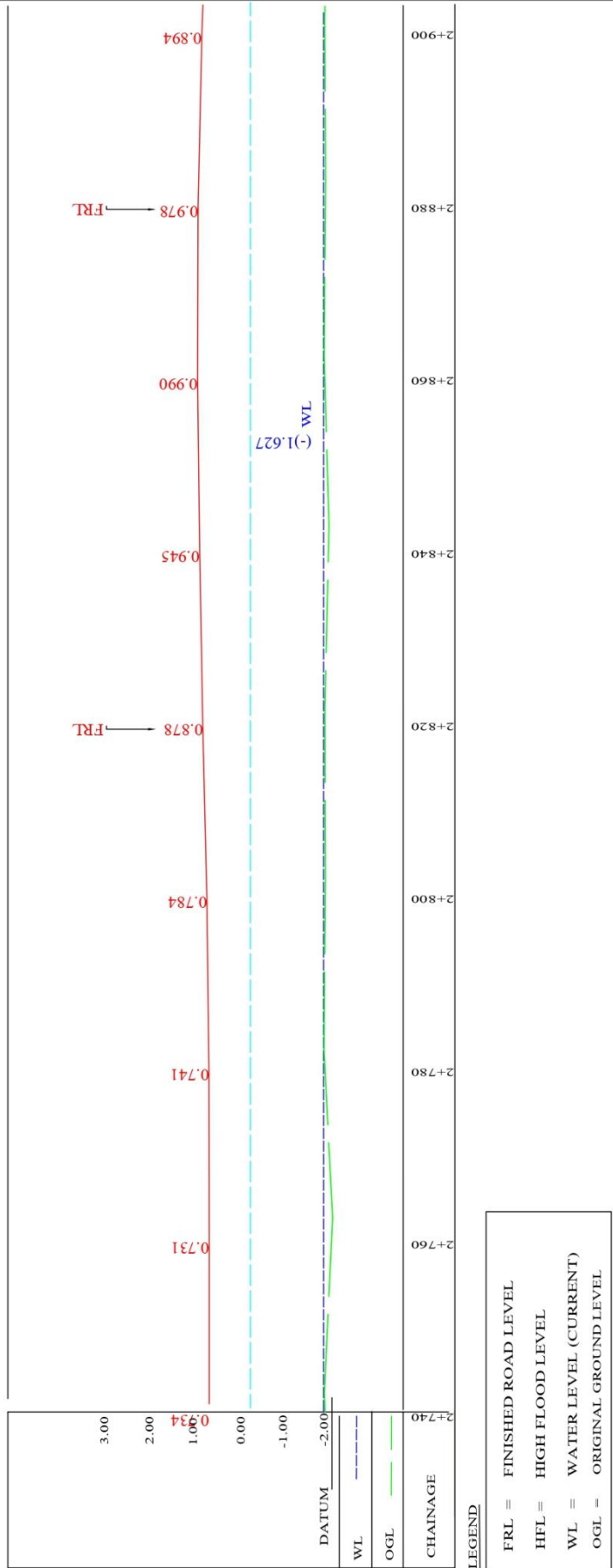
CHEYUR -PANAIYUR ROAD (LAGOON AREA AT CHAINAGE 2+245 TO 3+145



Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)

CHEYUR -PANAIYUR ROAD (LAGOON AREA AT CHAINAGE 2+245 TO 3+145)

2



Feasibility Report on requirement of additional vent in lagoon area in the stretch from Km 2+245 to Km 3+145 of Cheyyur –Panaiyur road (ECR link Road)

3

CHEYUR -PANAIYUR ROAD (LAGOON AREA AT CHAINAGE 2+245 TO 3+145

